



Food Safety and Standards  
Authority of India

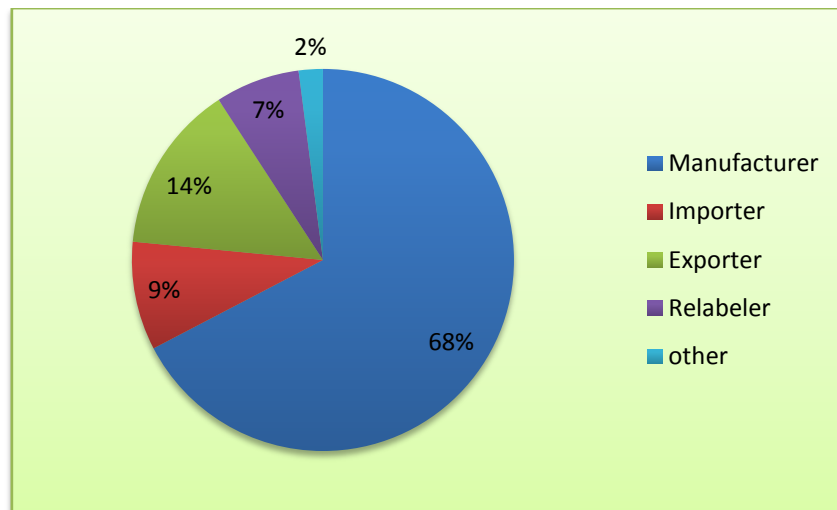
**Report**  
**On**  
**Survey conducted at**  
**31<sup>st</sup> Aahar International Food &**  
**Hospitality Fair, 2016**  
**(AAHAR-2016)**

**15<sup>th</sup> -19<sup>th</sup> March, 2016**  
**Pragati Maidan, New Delhi**

The Food Business Operators from various parts of the country participated in **Aahar International Food & Hospitality Fair** which included Manufacturer, Importers, Exporters, and Relabelers etc.

It was a good opportunity to have a first-hand account from the FBOs. The survey was conducted during 15<sup>th</sup>-19<sup>th</sup> March, 2016. 78 FBOs responded to the survey. The summary of this survey is as under:

➤ Type of FBOs:

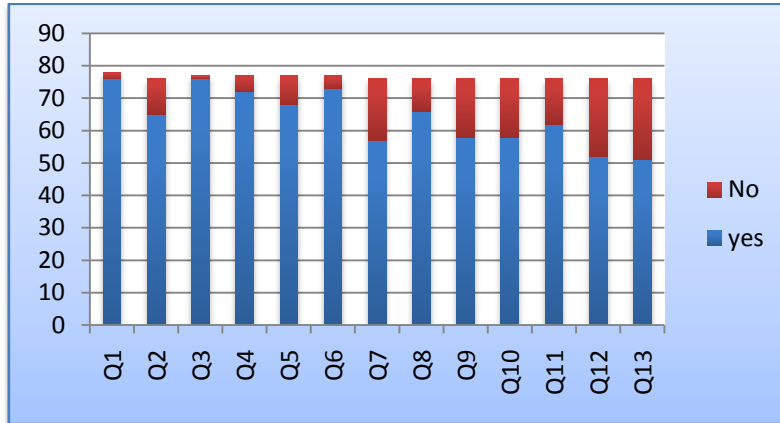


➤ As part of Survey, following queries under section “Learning FSSAI” were asked. The FBOs were supposed to reply in “Yes” or “No”.

1. You are supposed to obtain FSS license before starting a business?
2. May 05<sup>th</sup>, 2016 is the last date for obtaining license?
3. Supposed to print FSSAI logo and license number on your product label?
4. You can obtain license online?
5. You have to renew your existing FSS License 60 days before it’s expiry?
6. FSS license is intended for safety of food only?
7. Schedule 4 of Licensing and Registration Regulations, 2011 related to food safety?
8. FSSAI website gives all updated information?
9. You can file an application for pre-arrival document before your goods reach port?
10. You should file your import NOC application online only?
11. You can track your Licensing application online?
12. You can call 011-65705552/6467224 to seek software (FLRS/FICS) related assistance?

13. Hon'ble Minister of Health inaugurated Mobile app for raising food safety related concerns on 13-03-2016 which can be downloaded from Google app store or <http://fssai.gov.in> ??

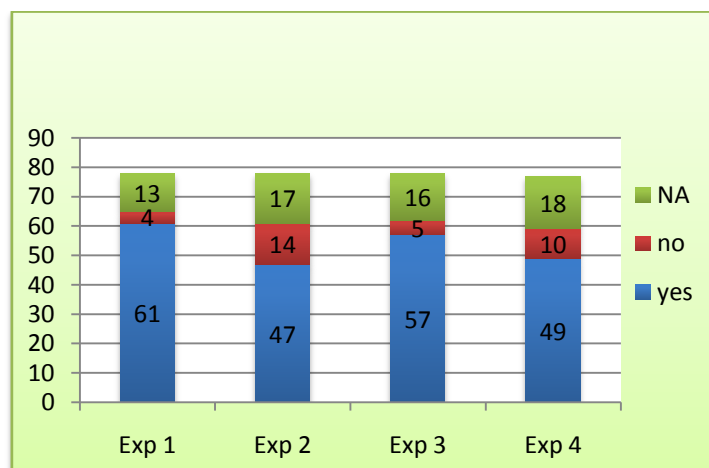
The response to the above queries is as below:



➤ **The next section of Survey was to capture FBO's experience with FSSAI. To capture the same following queries were made to FBOs. The FBOs were supposed to reply in "Yes" or "No".**

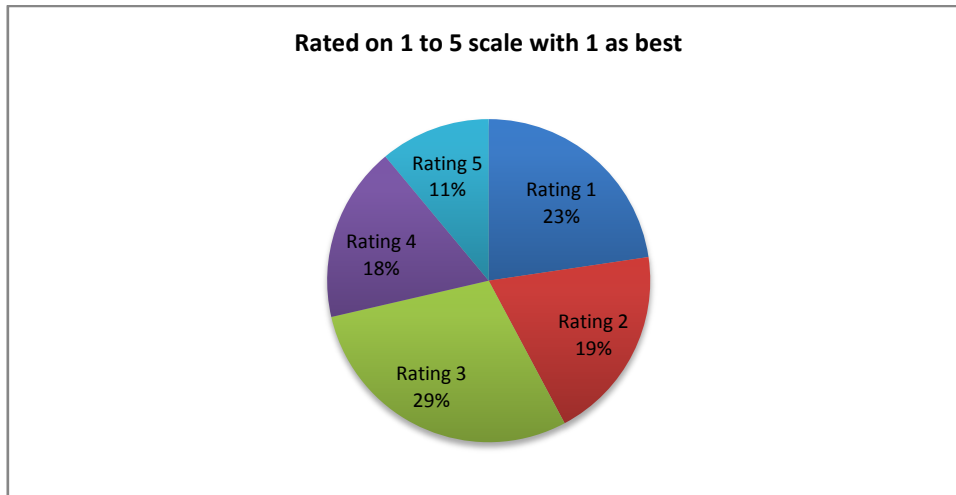
1. Have you got your FSS License within 60 days?
2. Did you file your FSS License application online yourself or through a third party?
3. Was inspection conducted by a food safety officer on your premises before or after the issuance of FSS License?
4. Are you aware of the nearest food safety officer's name and contact details?

Some FBOs chose to not respond to queries, here depicted as "NA". The barchart below shows the response to above queries.



➤ As last Section, the FBOs were asked to rate FSSAI on following queries. The rating was supposed to be given on a scale of 1 to 5; 1 being the best.

1. Is FSSAI Act, 2006 easy to understand?
2. Is Licensing Regulation easy to understand?
3. Is Packaging/labelling regulation easy to understand?
4. How do you rate FSSAI product standards?
5. How do you rate FSSAI Act/ Regulations vis-à-vis International regime?
6. How do you rate your interaction with our Food safety Officer/department?



### **Conclusions:**

- Most of the participants (68%) at Aahar-2016 were Food Manufacturers.
- 71 % people have rated FSSAI average and above.
- There is lack of awareness about:
  - Schedule 4 of Licensing and Registration Regulations, 2011 ,
  - filing an application for pre-arrival document and import NOC
  - tracking Licensing application online
  - Helpline number to seek software( FLRS/FICS) related assistance
  - Launch of MobileApp.
  - nearest food safety officer's name and contact details

Hence awareness campaign around these may be conducted.

- It also appears that FBOs are filing for license/imports through third party.
- As the sample size was small and all the questions were not answered by the participants, the survey can be conducted again at other places to draw precise inference



**FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA**

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